

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 04th October, 2024

No.HC.VII-48/2018/ **10194** /A. The Gauhati High Court has been pleased to attach Smti A. Lolibala Chanu, Computer Typist, Office of Special Judge, NDPS Court, Guwahati, to Office of Special Judge, Assam, Guwahati until further order(s).

Smti Chanu will continue to draw her pay and other allowances from her parent department.

By Order,

Sd/-Chatra Bhukhan Gogoi,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2018/ **10195 - 10202** /A.
Copy to:-

Dated 04.10.2024

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Special Judge, Assam, Guwahati, for information.
4. The Special Judge, NDPS Court, Guwahati. (He is requested to direct the concerned staff to report at her place of deputation immediately)
5. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
7. The CA to Registrar General/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
8. Smti A. Lolibala Chanu, Computer Typist, Office of Special Judge, NDPS Court, Guwahati.

Ch 4/10/2024
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI